

By Speed Post/Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/ 5905/A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri A. K. Borah,  
District & Sessions Judge  
Sonitpur, Tezpur.

Dated Guwahati, the 11<sup>th</sup> October, 2018.

Sub:- **Permission to avail the 1<sup>st</sup> part of the Puja Vacation along with headquarters leave permission.**

Ref:- Your letter No.DJ(S) 6100, dtd. 05.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the 1<sup>st</sup> part of the Puja Vacation w.e.f. w.e.f. 15.10.2018 till 21.10.2018 along with station leave permission w.e.f. 14.10.2018 till the morning of 22.10.2018, as prayed for. The Addl. District and Sessions Judge, Sonitpur and in his absence, the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

**DEPUTY REGISTRAR (ADMN.-I)**

**Memo NO.HC.VII-94/1996/\_\_\_\_\_ /A, dated**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Addl. District and Sessions Judge, Sonitpur, Tezpur.
3. Pvt. Secretary to Portfolio Judge for the District of Sonitpur.

Sd/-

**DEPUTY REGISTRAR (ADMN.-I)**